

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 272 of 2013 &
IA-366 of 2013

Dated: 4th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jayshree Chemicals Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri

Counsel for the Respondent (s): Mr. Prashanto Chandra Sen
Mr. Sayuj Kumar Banerjee for R-1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R-3

ORDER

We have heard the learned counsel for the parties.

Post the matter for further hearing on **19.09.2014.**

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson